Annexure-2

Name of Corporate Debtor : Shrinathji Spintex Private Limited
Date of commencement of Liquidation : 1.10.2026
Liquidator : Darshan Bharatbhai Patel
IBBI/IPA-001/IP-P01579/2018-2019/12442

List of Unsecured Financial creditors outstanding as on 1.11.2026

Sr No	Name of creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amt Covered by Guarantee	Whether related party?	% share in total amount of claims admitted					
1	**Raj Radhe Finance Limited**	22-05-2025	14,07,48,900	12,12,04,020	Unsecured	Yes	NO	43.91%	NIL	NIL	NIL	10,00,000	The admitted claim has been reduced by the liquidation value of the assets for which the security interest is not relinquished by the creditor as per the Liquiation Regulation 8.The liquidation value deducted is Rs. 1,85,44,880. Plz see note-1
2	**State Bank of India**	08-05-2025	7,00,10,274	4,57,10,274	Unsecured	NIL	NO	16.56%	NIL	NIL	NIL	2,43,00,000	as per admitted claim during CIRP of the CD
3	**Jagdish Gajera**	20-05-2025	10,33,638	3,27,358	Unsecured	NIL	YES	0.1%	NIL	NIL	NIL	7,06,280	as per admitted claim during CIRP of the CD
	Total		**21,17,92,813**	**16,72,41,652**	**-**							**2,60,06,281**	

Note-1 : There is no new claim received by the Liquidator and all the claim are carried forward. The last available claim register has been amended considering the non-relinquishment of the security interest by the secured creditor. The only assets with the corpoate debtor was the plant and machinery and hence on the non-relinquishment, the secured creditor has been treated as unsecured creditor with the remaing admitted claim amount after deducting the liuqidation value of the said asset.
Note-2: Voting rights in the committee meeting is with the party 1 and 2 above as per their admitted claims.

Date : 1.11.2026